STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF DECEMBER 2020

	Form 1 List of cases e-filed during the month											
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing			
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]			
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-			
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-			

	Form -2													
	List of cases in which e-payment of Court fees was made during the month													
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e- payment of Court fees							
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]							
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-							
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-							

	Form -3										
		List of	cases in wh	ich Electronic Service of process has tal	ken place du	ring the month					
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]				
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-				
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-				

	Form -4												
	List of total no. of cases randomly allocated during the month												
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)							
[1]	[2]	[3]	[4]	[5]	[6]	[7]							
1	High Court of Uttarakhand, Nainital	-	-	-	-	-							
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-							

	Form -5													
	List of cases in which cases Management Hearing was held during the month													
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing							
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]							
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-							
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-							

	Form 6												
					Contested	commercial c	ases disposed during	the month					
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital												
2	Addl. District Judge, Commercial Court Dehradun		-	-	-	-	-	-	-	-	-	-	-

	Form 7											
	Summary of Commercial Cases during the month											
Sl No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month						
[1	[2]	[3]	[4]	[5]	[6]	[7]						
1	High Court of Uttarakhand, Nainital		42	1	0	43						
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1442	37	30	1449						

	Form 6(i): Mediation Data during the month of December 2020												
	List of cases received for Pre-Institution Mediation and Settlement during the month												
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month							
[1]	[2]	[3]	[4]	[5]	[6]	[7]							
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-							
2	DLSA, Dehradun	20	1	Nil	1	20							
3	DLSA, Haridwar	1	Nil	Nil	1	1							

				Media	ntion Data o	Form 6 (ii) on Quarterly B	asis (v	w.e.f.	to)						
			Name of	Appellant Party	Name of 0	Opposite Party	No. c		ication schedu		ise as	No. of		No. of	No. of application
Sl. No.	Name of the Authority	No. of application received by Authority	Individual	Corporate	Individual	Corporate	I	II	III	IV	V	application disposed off as per Rule 3(4) AND 3(6)	No. of application referred for mediation	application where no settlement arrived at as per Rule 7(1)(ix)	where parties reached a settlement as per Rule 7(1) (VII)
[1]	[2]	[3]	[4]	[5]	[6]	[7]			[8]			[9]	[10]	[11]	[12]
1	Mediation Centre High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-	-	-
		12	NIL	1- State Bank of India Main Branch D.Dun	Sh. Sunil Prakash	Narayana Dutt & Rajendra Kumar	1								
2	DLSA,			2- State Bank of India Main Branch D.Dun	M/s Umang Enterprises	State Infrastructure & industrial development corporation of Uttarakhand		1							
	Dehradun			3- State Bank of India Main Branch D.Dun	M/s Arshita Glitz	Bharat Heart and Super Sepciality Hospital op pharmacy and others	1								
				4- Uttarakhand Gramin Bank, D.Dun	M/s Neeraj Shoe Corner	Arvind Kumar	1								

5- Central Bank of India D.Dun	M/s Kshma Creation	Yadav Vinod	1					
6- Central Bank of India D.Dun	M/s Rudra Electrics	Sh. Ram Chandra		1				
7- Central Bank of India D.Dun	M/s Vyas Maditech opc Pvt. Ltd.	Sh. Sanjay Kirtaniya		1				
8- Central Bank of India D.Dun	M/s Simmi Boutique	Sh. Radheyshyam yadav	1					
9- SBI of India, D.Dun	Sh. Taufeek Ahmad	Sh. Vishnu Shankar Sharma	1					
10- Uttarakhand Gramin Bank, D.Dun	M/s A.B. Associates	Sh. Shublan Tandon	1					
11- M/s Alex Panels	True Wall Specialities Pvt. Ltd	Mrs. Divya Singh	1					
12- ICICI Bank, D.Dun	Sansi	Sh. Vijendra Rai Singh	1					
13- ICICI Bank	Rahul	Sh. Rakesh Gahlot	1					
14- ICICI Bank	Sh. Nikhil Nagar	Sh. Rohit Singh Raghava	1					
15- ICICI Bank	Suman Devi	M/s Yadav Enterprises	1					
16- ICICI Bank	Nagar	Sh. Surendra Singh	1					
17- ICICI Bank	Sh. Balwant Singh	Sh. Anil Hafiz	1					
18- SBI Bank	Mekha Chand	Sh. Sunil Prakash	1					

				19- SBI Bank	Chattar Sen	M/s Umang Enterprises	1				
				20- Sh. Pramod Sekhari	Toonaz India Retail Pvt. Ltd.	M/s Arshita Glitz	1				
3	DLSA, Haridwar	Nil	-	-	-	-			1		

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF DECEMBER - 2020

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	_	-	_	1
No. of cases Instituted	37	-	-	_	-
No. of appeals filed	-	_	-	_	1
No. of cases pending	1449	_	-	_	43
No. of cases disposed of	30	-	-	_	0